

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
 6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
To be heard on Wednesday the 14th day of June 2023 at 10.30 a.m
(PHYSICAL MODE)

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Ms. Shreesha Merla,
 Member (Technical)

For Judgement

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	TA No. 71/2021 (Comp App (AT) 248/2019)	Pramerica ASPF II Cyprus Holding Ltd Vs Metro Corp Infrastructure Ltd & 3 Ors WITH	Mr. Aditya Kumar	Mr. Mani Bhadra- R1, R3 Mr. Arun Karthik Mohan- R2 M/s. Kirit Javali-R4
2	TA No. 72/2021 (Comp App (AT) 247/2019)	Pramerica ASPF II Cyprus Holding Ltd Vs Metro Corp Infrastructure Ltd & 4 Ors	Mr. Aditya Kumar	Mr. Mani Bhadra-R1, R3 M/s. Kirit Javali-R4

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
3	Comp App (AT) (CH) (Ins) No. 162/2023 Delay in refiling IA No. 531/2023	Michael Meenattoor Vs PT Joy, IRP Mir Realtos Pvt. Ltd.	Mr. Ashok Shenoy	
4	Comp App (AT) (CH) (Ins) No. 163/2023 To dispense with IA No. 533/2023 For Stay IA No. 532/2023 Leave to file IA No. 534/2023	M/S. Shubham Corporation Pvt. Ltd. Vs Mr. Kotoju Vasudeva Rao, IRP Navayuga Infotech Pvt. Ltd. & Anr.	Mr. Sandeep Kumar Ambalavanan	
5	Comp App (AT) (CH) (Ins) No.57/2023	State Bank of India VS Vantage Spinners Private Limited	Mr. ML Ganesh Mr. J Arun kumar	Mr. Jerin Asher Sojan

For Hearing (Part Heard)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
6	Comp App (AT) (CH) (Ins) No. 431/2022 Leave to file IA No. 1089/2022 For Stay IA No. 1088/2022 & 323/2023 For Additional docs. IA No.1090/2022 & 322/2023	Arun Kumar Vs Ms. Sripriya Kumar, RP & 3 Ors	Ms. Ankita Paul Mr. BSV Prakash Kumar	Mr. NP Vijaykumar- R1, R3 Mr. Karthik Seshadri- R2 Mr. Srinandan- R4

For Directions

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
7	IA No.518/2023 in Comp App (AT) (CH) (Ins) No. 47/2023 For Stay IA No. 169/2023	Ansio Industries Pvt. Ltd. Vs CA Mahalingam Suresh Kumar Liquidator Sri Venkat Ram Spinners Pvt. Ltd & 2 Ors	Mr. MS Shanmugasundaram	Mr. AG Sathyanarayana
8	IA No. 530/2023 in TA (AT) No. 279/2021 (Comp App (AT) No.70/2020)	GATI Ltd Vs Neera and Children Trust & 2 Ors	Ms. Varsha Banerjee	Mr. Y Suryanarayana

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
9	Comp App (AT) (CH) (Ins) No. 394/2022 Leave to file IA No. 932/2022 For Stay IA No. 933/2022 For Exemption IA No. 934/2022	Subrata Maity Vs Bank of Maharashtra & Anr.	Mr. Vikram Hegde	Mr. T Ravichandran- R1 Mr. KM Anand- R2
10	Comp App (AT) (CH) (Ins) No. 103/2023 For Stay IA No. 373/2023 For Exemption IA No. 374/2023	A Krishna Reddy Vs Srei Equipment Finance Ltd. & Anr.	Mr. Avinash Krishnan Ravi	Mr. Anant Merathia- R1 Mr. VVSN Raju- R2

11	Comp App (AT) (CH) (Ins) No. 139/2023 To dispense with IA No. 464/2023 For Stay IA No. 465/2023 Leave to file IA No. 466/2023	R.Sarabeshwar & Anr. Vs Krishnasamy Vasudevan & 2 Ors.	Ms. Jayasudha	Mr. ML Ganesh-R2 Mr. T Ravichandran- R3
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For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
12	TA (AT) No. 29/2021 (Comp App (AT) (Ins) 741/2020)	Maharashtra Seamless Ltd. Vs S. Hariprasad & Ors	Mr. Ajay Bhargava Ms. Wamika Trehan	Ms. Dhanya Deekshitha- R1 & R2 Mr. K. Rigved Prasad R3
13	TA (AT) No.44/2021 (Comp App (AT) (Ins) No. 328/2020 For Substitution IA No. 8/2022 For Adv. Hg. IA No. 27/2023	Vinod Kothari Vs Prudent ARC Ltd & Anr.	Mr. Kartik Malhotra	R & A Legal Mr. Vatsala Kak- R1 Ms. Lily Francis- R2
14	TA (AT) No. 44/2022 (CA (AT) No. 324/2019)	M/s Synthite Industries Pvt. Ltd. Vs 3A Capital Services Ltd. & 7 Ors	Mr. TK Bhaskar	Mr. Saurabh Agarwal - R5
15	Comp App (AT) (CH) No.46/2021 To dispense with IA No. 551/2021 To implead IA No. 150/2022	M/s. Espin Infosysytem Private Ltd Vs The Registrar of Companies	Mr. P Thangaraj	Mr. Raj Kumar Jhabakh
16	Comp App (AT) (CH) (Ins) No. 330/2021	Koteswara Rao Karuchola RP Vs Asset Reconstruction Company (India) Ltd & 2 Ors	Mr. Ravi Rajagopalan	Mr. Shabeer Ahamed-R1 Mr. Rohit Gupta- R3
17	Comp App (AT) (CH) (Ins) No. 28/2022 Condone Delay IA No. 56/202 For Exemption IA No.1123/2022	Satya Sadasica Basava Prasad Maley & Anr Vs Shresht Insustries Pvt. Ltd	Mr.Deep Tarun Bisht	Mr. Hema Chander

18	Comp App (AT) (CH) (Ins) No. 51/2022	J. Shobha Lalith Vs Swan Electric Contracts Company Pvt. Ltd	Mr. Sam Jayaraj Houston	Mr. John Wesly Mr. Thomas T Jacob
19	Comp App (AT) (CH) (Ins) No. 161/2021 For Stay IA No. 330/2021	Ajeesh Kumar S & 8 Ors Vs Kerala Industrial Infrastructure Development Corporation & 3 Ors	Mr. Eshwar Sabapathy	Mr. Shivshankar R.Panicker- R1 & R2 Mr. Vinod PV- R3 & R4
20	Comp App (AT) (CH) (Ins) No. 195/2021 For Stay IA No. 394/2021	Upender Kumar Agarwal Vs State Bank of India & Anr.	Mr. S. Rajagopalan	Mr. Vipin Warriar – R1 Mr. Amir Bavanai- R2
21	Comp App (AT) (CH) (Ins) No. 422/2022 For Condone Delay IA No. 1092/2022 For Stay IA No. 1043/2022 For Exemption IA No. 1044/2022	Devas Engineering Systems Pvt. Ltd. Vs Union Bank of India Ltd. & Anr	Ms. S Shanmitha	Mr. Adhivarahan

2.00 P.M
(Virtual Mode)

In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial), and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT) (CH) (Ins) No. 130/2023 Leave to file IA No. 439/2023 For Exemption IA No. 441/2023 For Stay IA No. 440/2023	Trimex Industries Private Limited Vs Bhuvan Madan, RP of Sathavahana Ispat Ltd. & Anr. WITH	Mr. Surya Teja SS Nalla	M/s Juris Corps Ms. Jinal Shah For Caveator M/s. S & A Law Offices- R2
2	Comp App (AT) (CH) (Ins) No. 132/2023 Leave to file IA No. 442/2023	Trimex Industries Private Limited Vs Sathavahana Ispat Limited & 3 Ors.	Mr. Surya Teja SS Nalla	M/s Juris Corps Ms. Jinal Shah For Caveator M/s. S & A Law Offices- R3

Copy to:

By the order of Hon'ble Member (J)
(Chennai Bench)

1. Notice Board
2. Website: www.nclat.nic.in

For Assistance,

1. For VC Link- vcnclatchennai5@gmail.com
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